

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

Item 12

IA No. 1503/23  
In

CP(IB) No. 288/Chd/Hry/2019  
(Admitted)

Under Section 9 & 49(2), IBC 2016

**In the matter of:-**

Trutech Constructions Pvt. Ltd.

...Petitioner/Operational Creditor

Vs.

LANCO Enterprises Pvt. Ltd.

...Respondent/Corporate Debtor

**Present:** Mr. APS Madaan, Advocate for the applicant in IA No.1503/2022.  
Mr. Aditya Jain, Advocate for the respondent in IA No.1503/2022.

**IA No. 1503/23**

Affidavit of service has been filed vide diary No.02027/1 dated 09.08.2023. The same is taken on record. It is stated by the learned counsel for the respondent that reply of the application is ready and he has supplied the copy of the same to the counsel opposite and seeking permission to file the same. Let the same be filed within two days.  
List on 05.09.2023.

Sd/-  
**(Subrata Kumar Dash)**  
**Member (Technical)**

August 10, 2023  
PRF

Sd/-  
**(Harnam Singh Thakur)**  
**Member (Judicial)**